

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.132
TO BE ANSWERED ON 27.12.2017**

TERROR ORGANISATIONS

***132. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Brazil, Russia, India, China and South Africa (BRICS) have unequivocally named Pakistan-based groups, Jaish-e-Mohammad (JeM) and Lashkar-e-Taiba (LeT) as terror organizations and if so, the details thereof;**
- (b) whether in the backdrop of this decision India will be able to get support from China in designating the head of the Pakistan based JeM as an international terrorist in the United Nations Security Council 1267 Committee;**
- (c) if so, the details thereof; and**
- (d) the manner in which India will be able to get support from China on this issue?**

**ANSWER
THE MINISTER FOR EXTERNAL AFFAIRS
(SHRIMATI SUSHMA SWARAJ)**

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE
LOK SABHA STARRED QUESTION NO. 132 REGARDING “TERROR
ORGANISATIONS” FOR ANSWER ON 27.12.2017**

(a) Yes, Madam. The Ninth BRICS Summit was held on 4-5 September, 2017 in Xiamen, China. BRICS Leaders adopted Xiamen Declaration at the Summit, wherein the following reference has been included:

“We, in this regard, express concern on the security situation in the region and violence caused by the Taliban, ISIL/DAISH, Al-Qaida and its affiliates including Eastern Turkistan Islamic Movement, Islamic Movement of Uzbekistan, the Haqqani network, Lashkar-e-Taiba, Jaish-e-Mohammad, TTP and Hizb ut-Tahrir.”

(b) to (d) Government has raised the issue with China, including at the highest level, and has pointed out that China’s position on listing of well known terrorists under the 1267 Sanctions regime should be in consonance with its stated positions on terrorism. Government remains engaged with the Chinese side on this issue.
